

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB:	RAJA BAHADUR VENKAT RAMA REDDY TELANGANA STATE POLICE ACADEMY, HYDERABAD - Conducting Two Weeks Mandatory Course on 130 <sup>th</sup> batch of "ESSENTIAL LAW FOR POLICE OFFICERS" from 13.12.2021 to 24.12.2021 for directly recruited SIs and conversion SIs - Request of the Joint Director, for Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad to spare the services of Sri D.Durga Prasad, Senior Civil Judge, Zaheerabad, Medak District as Guest Faculty - <b>Relief Arrangements - ORDERS - ISSUED.</b>
REF:	RC.No.1076/T-3/RBVRR TSPA/2021 DATED:06.12.2021.

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ORDER ROC.No.4252 /2021-B.SPL., DATED:15.12.2021.

The High Court is pleased to pass the following Orders:

The High Court hereby pleased to nominate Sri D.Durga Prasad, Senior Civil Judge, Zaheerabad, Medak District to deliver lectures as Guest Lecture to the 130<sup>th</sup> batch of "ESSENTIAL LAW FOR POLICE OFFICERS" for directly recruited SIs and conversion SIs of Telangana State on 18.12.2021 and 24.12.2021 from 10.00 am to 11.55 am at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad and proceed to the said training programme and the officer mentioned in column no 3 is placed incharge during the said programme of Sri D.Durga Prasad.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	Sri D.Durga Prasad, Senior Civil Judge, Zaheerabad, Medak District.	Senior Civil Judge, Sangareddy, Medak District.

The officer mentioned in column number 3, will be incharge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officer who is nominated to participate in the above said Training Programme on 18.12.2021 and 24.12.2021 at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad.

On return from the above said Training Programme, the officer mentioned in column number 2, will rejoin duty in his respective post.

In case the officer mentioned in column number 3 is either on leave or for any other reason is absent from duty, the Prl. District and Sessions Judge, Medak may make alternative incharge arrangements in respect of the officer.

**NOTE:**

The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>.  
The downloaded copy from the web site is valid for relieving and reporting  
for the above said Training Programme.

*Lawa 15/12/17*  
REGISTRAR VIGILANCE

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Prl. District and Sessions Judge, Medak.
5. The I Additional District and Sessions Judge, Medak.
6. The Senior Civil Judge, Zaheerabad, Medak District
7. The Senior Civil Judge, Sangareddy, Medak District.
8. The District Treasury Officer, Medak.
9. The Sub-Treasury Officer, Zaheerabad, Medak District.
10. THE SECTION OFFICERS :
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Enquiry Cell.

High Court for the state of Telangana.

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